

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 15.10.2019 (TUESDAY)

COURT OF CHAIRPERSON

10: 30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders (In Chamber)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition. App. (AT) No. 26 of 2019	Kanhaiya Singhal. Vs. Indiabulls Housing Finance Ltd & Ors.	Ajay Kumar	Mehul Parti (R4)

10: 40 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1012 of 2019 (For Correction)	Abhishek Agarwal & Ors. Vs. Manasadevi Bakers Pvt Ltd.	Anil Kumar	
2.	I.A. No. 3139 of 2019 in Comp. App (AT) (Ins) No. 729 of 2019	G.R.K. Reddy. Vs. Phoenix ARC Pvt Ltd & Ors.	Nithin Chowdary	Arjit Mazumdar
3.	I.A. No. 3049 of 2019 in Comp. App. (AT) (Ins) No. 249 of 2019	Gurjeet Singh Johar Vs. ICICI Bank Ltd & Anr.	Ankita Sinha	Ankur Mittal Pulkit Deora Arunima Bhattacharjee
4.	Comp. App. (AT) (Ins) No. 335 of 2019	Trozen Sales Corporation Vs. Shashi Distelleries Pvt Ltd.	Charu Sachdev	Anand Sanjay
5.	Comp. App. (AT) (Ins) No. 741 of 2019	Sajeve Bhushan Deora. Vs. Axis Bank Ltd & Ors.	Arunima Bhattacharjee	Yugank Goel-R1 & R2 Saurabh Chadda- R3
6.	Comp. App (AT) (Ins) No. 843 of 2019	Shameek Breweries Pvt Ltd. Vs. Manoj Kumar Agarwal & Anr.	Sankalp Sharma	Rohan Agarwal-R1 Rajesh Ratan-R3
7.	Comp. App. (AT) (Ins) No. 890 of 2019	V. Murali Vs. Venkatesan Sankaranarayanan	V. Murali	

For Admission (Fresh Cases)

8.	Comp. App. (AT) (Ins) No. 1006 of 2019	Sudeep Mahendra Shah & Anr. Vs. Cornelian Properties Pvt. Ltd.	Ankur Singhal	
9.	Comp. App. (AT) (Ins) No. 1027 of 2019	Binay Sarawgi. Vs. Swastik Fruits Products Ltd. Through The Interim Resolution Professional.	Ritesh Khare	
10.	Comp. App. (AT) (Ins) No. 1028 of 2019	Bangalore Land and Homes Ltd & Anr. Vs. Milestone Trusteeship Services Pvt Ltd & Anr.	Ankur Singh	
11.	Comp. App. (AT) (Ins) No. 1029 of 2019	Victory Apartments Pvt Ltd. Vs. Diamond Traexim Pvt Ltd.	Ashutosh Gupta	
12.	Comp. App. (AT) (Ins) No. 1030 of 2019	The RP of Unity Infraprojects Ltd. Vs. --	Ishita Advani	
13.	Comp. App. (AT) (Ins) No. 1037 of 2019	Brahmaputra Overseas Ltd. Vs. Allahabad Bank & Ors.	Anannya Ghosh	
14.	Comp. App. (AT) (Ins) No. 1038 of 2019	Aditya Energy Resource Pte. Ltd. Vs. Simhapuri Energy Ltd.	K.S.Ravichandran	
15.	Comp. App. (AT) (Ins) No. 1039 of 2019	Aashish Jhunjunwala & Ors. Vs. Kshitiz Chhawhharia, RP of Ramsarup Industries Ltd & Ors.	Raka Bejoy phookan	Rony Oommen John
16.	Comp. App. (AT) (Ins) No. 1040 of 2019	Digant L. Kapadia. Vs. Bank of India & Anr.	Dhaval Deshpandey	
17.	Comp. App. (AT) (Ins) No. 1041 of 2019	Sanjiv Kumar Tulsian. Vs. Contemporary Brokers Pvt Ltd & Anr.	Ashish Chodhury	Raveena Rai
18.	Comp. App. (AT) (Ins) No. 1042 of 2019	Jindal Stainless Ltd. Vs. Cosmic Ferro Alloys Ltd & Ors.	Tushita Ghosh	
19.	Comp. App. (AT) (Ins) No. 1043- 1044 of 2019	Vaayucon Greentech Pvt. Ltd. Vs. Vani Biochem	V. Sridhar Reddy	
20.	Comp. App. (AT) (Ins) No. 1045 of 2019	Gujarat Urja Vikas Nigam Ltd. Vs. Amit Gupta	Ranjitha Ramachandran	
21.	Comp. App. (AT) (Ins) No. 1046 of 2019	Prayag Polytech Pvt. Ltd. Vs. Purbanchal Trade and Industries Ltd.	Vipul Ganda	

22.	Comp. App. (AT) (Ins) No. 1047 of 2019	Monica Ramesh Shah Vs. Al Fara'A Properties Pvt. Ltd.	Shardul S. Shroff	
23.	Comp. App. (AT) (Ins) No. 1048- 1049 of 2019	MSC Mediterranean Shipping Company S.A. Vs. C.A. Kannan Tiruvengadam, R.P. of BRG Iron & Steel Company Pvt. Ltd.	S. Ghosh	
24.	Comp. App. (AT) (Ins) No. 1050 of 2019 (With Defects)	Jharkhand Bijli Vitran Nigam Ltd. Vs. Tayo Rolls Ltd. & Ors.	Aabhas Parimal	
25.	Comp. App. (AT) (Ins) No. 1051 of 2019	Sujeet Suresh Shah Vs. Savino Del Bene Freight Forwarders India Pvt. Ltd. & Anr.	Sushant Mahajan	
26.	Comp. App. (AT) No. 268 of 2019	Solitaire Capital India & Anr. Vs. Vipul SEZ Developers Pvt Ltd & Ors.	Harshit Agarwal	
27.	Comp. App. (AT) No. 269-270 of 2019	Rukmani Motors Pvt Ltd & Anr. Vs. Sanjay Baheti & Anr.	Manoj Munshi	Vijayesh Attre
28.	Comp. App. (AT) No. 271 of 2019	State Bank of India. Vs. India Power Corporation Ltd. & Ors.	Sumit Attri	
29.	Comp. App. (AT) No. 272 of 2019	Vidhya Achu Roy. Vs. Suraj Mani Engineers Pvt Ltd.	Nikhil Swami.	
30.	Competition App. (AT) No. 37 of 2019	Ashok Kumar Vallabhanni. Vs. Geetha SP Entertainment LLP & Ors.	Atul Sharma	

For Admission (After Notice)

31.	Comp. App. (AT) (Ins) No. 942 of 2019	Reliance Industries Ltd. Vs. Ajay Joshi & Ors.	Roopali Singh	Vijayant Paliwal- R1 Sneha Janakiraman-R2
32.	Comp. App (AT) (Ins) No. 82 of 2017	J.K. Jute Mill Mazdoor Morcha Vs. Juggilal Kamalapat Jute Mill Company Ltd.	Nishat Ahmed	Arvind Kumar Tarun Mehta C. S. Chauhan
33.	Comp. App (AT) (Ins) No. 150 of 2019	Jagbasera Infratech Pvt Ltd. Vs. Rawal Variety Construction Ltd.	Sumant Bharadwaj	Narender Singh Yadav
34.	Comp. App. (AT) (Ins) No. 162 of 2019	Unistill Alcoblends Pvt. Ltd. Vs. India Brewery & Distillery Pvt. Ltd.	Ranjeet	Balaji Srinivasan
35.	Comp. App. (AT) (Ins) No. 353 of 2019	Surinder Kumar Jain. Vs. Seriatim Land and Housing Pvt Ltd.	Piyush Singh	Ranjana Roy Gawai

36.	Comp. App. (AT) (Ins) No. 372 of 2019	Takshvi TMT Mills Pvt Ltd. Vs. Vijay Kumar V.Iyer& Ors. RP of SPS Steel Rolling Mills Ltd With	Gaurav Gupta	Anup Kumar Misha-RP Sumesh Dhawan
37.	Comp. App. (AT) (Ins) No. 390 & 474 of 2019	Takshvi TMT Mills Pvt Ltd. Vs. Vijay Kumar V.Iyer& Ors. RP for SPS Steel Rolling Mills Ltd. With	Gaurav Gupta	Anup Kumar-R2 Misha-RP
38.	Comp. App. (AT) (Ins) No. 447 of 2019	Takshvi TMT Mills Pvt Ltd. Vs. Vijay Kumar V. Iyer RP of SPS Steel Rolling Mills Ltd & Anr.	Gaurav Gupta	Srishti Khare-RP Anup Kumar-R2
39.	Comp. App. (AT) (Ins) No. 495 of 2019	Asset Reconstruction Company (India) Ltd. Vs. Mohammadiya education Society With	Shafiq Ahmads	Ayush Sharma
40.	Comp. App. (AT) (Ins) No. 496 of 2019	Asset Reconstruction Company (India) Ltd. Vs. Mohammed Vaziruddin Educational Society.	Karan Malhotra	Ayush Sharma
41.	Comp. App. (AT) (Ins) No. 508 of 2019	Indiana Conveyors Pvt. Ltd. Vs. Ducon Technologies (I) Pvt. Ltd.	Mahesh Agarwal	Rakesh Sinha
42.	Comp. App. (AT) (Ins) No. 537 of 2019	Usman Sharif Vs. Sew Infrastructure Ltd. & Ors. With	Karunesh Tandon	Sanjay Kumar (R1) Manish Pani-R2
43.	Comp. App. (AT) (Ins) No. 573 of 2019	Usman Sheriff. Vs. Sew Infrastructure Ltd & Anr. With	Jay Kishore Singh	Sanjay Kumar Chhetry-R1
44.	Comp. App. (AT) (Ins) No. 626 of 2019	Gati Infrastructure Pvt. Ltd. & Ors. Vs. Sew Infrastructure Ltd. & Ors.	Annew Mathew	Deepak Kr.Singh- R2 Manish Pani-R2- IRP
45.	Comp. App (AT) (Ins) No. 714 of 2019	Mark Splendour Nonwovens Pvt Ltd. Vs. Dakota Chemicals India Pvt Ltd.	Anjani Kumar Singh	Pranati Bhatnagar
46.	Comp. App. (AT) (Ins) No. 790 of 2019	Naik Environmental Engineers Pvt Ltd. Vs. IndiaBulls Construction Ltd.	Prabhat Chaurasia	Sumesh Dhawan
47.	Comp. App. (AT) (Ins) No. 795 of 2019	Aarti International Ltd. Vs. Innovative Textile Ltd.	Gaurav Varma	

48.	Comp. App. (AT) (Ins) No. 816 of 2019	Shapoorji Pallonji & Co. Pvt. Ltd. Vs. Korba West Power Company Ltd. & Ors.	Sonali Jaitley Bakhshi	Manmeet Singh-R2
49.	Comp. App. (AT) (Ins) No. 820 of 2019	Sabarmati Gas Ltd. Vs. Shah Alloys Ltd.	Piyush Joshi	Gauri Rasgotra
50.	Comp. App (AT) (Ins) No. 899 of 2019	Indian Renewable Energy Development Agency Ltd. (IREDA) Vs. T.S.N. Raja, R.P. of VBC Industries Ltd.	Kunal Godhwani	
51.	Comp. App. (AT) (Ins) No. 908 of 2019	Ved Contracts Pvt Ltd. Vs. Pan Realtors Pvt Ltd.	Amit Prabhat	
52.	Comp. App. (AT) (Ins) No. 912-913 of 2019	Anamika Singh & Ors. Vs. Shinhan Bank & Ors.	Moni Cinmoy	
53.	Competition App. (AT) No.24 of 2019	Nimish Chudgar. Vs. Competition Commission of India & Ors. With	Manas Kumar Chaudhuri	Neha Tandon-R11 Bulbul Richang Kritika Srivestava Manish Paliwa
54.	Competition App. (AT) No.25 of 2019	Intas Pharmaceuticals Ltd & Ors. Vs. Competition Commission of India & Ors. With	Manas Kumar Chaudhuri	Neha Tandon-R11 Bulbul Richang Kritika Srivestava Manish Paliwa
55.	Competition App. (AT) No. 27 of 2019	Philipe Haydon. Vs. Competition Commission of India & Anr. With	Laxmi Kruttika Vijay	Neha Tandon-R11 Bulbul Richang Kritika Srivestava Manish Paliwa
56.	Competition App. (AT) No. 28 of 2019	Sagaya Mary. Vs. Competition Commission of India & Anr. With	Laxmi Kruttika Vijay	Neha Tandon-R11 Bulbul Richang Kritika Srivestava Manish Paliwa
57.	Competition App. (AT) No. 29 of 2019	The Himalaya Drug Company. Vs. Competition Commission of India & Anr. With	Laxmi Kruttika Vijay	Neha Tandon-R11 Bulbul Richang Kritika Srivestava Manish Paliwa
58.	Competition. App. (AT) No. 31 of 2019	Madhya Pradesh Chemists and Druggists Association & Anr. Vs. The Competition Commission of India & Ors. With	Ekansh Mishra	Manish Paliwal (R1)

59.	Competition. App. (AT) No. 32 of 2019	Indore Chemist Association & Ors. Vs. The Competition Commission of India & Ors. With	Ekansh Mishra	Manish Paliwal (R1)
60.	Competition. App. (AT) No. 33 of 2019	R.K. Vachher. Vs. Competition Commission of India & Anr.	Lakshmi Kruttika Vijay	Manish Paliwal (R1)

Note: The Court will rise at 01:00 PM.

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By Order

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Registrar